

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2993/2014

This the 02nd day of November, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)

1. Mohit Kumar Gupta aged 23 years
S/o Sh. Pannalal Gupta
R/o First House, Gali No.1,
Gular Road, Aligarh
U.P. -7417787297 .. Applicant

(By Advocate: None)

Versus

1. Prasar Bharati
Through General Manger,
Mandi House, New Delhi
2. Staff Selection Commission
Through Secretary
Block-12, CGO Complex
Lodhi Road,
New Delhi-110504 .. Respondents

(By Advocate: Ms. Shabnam Perveen for Mr. S.M. Arif-R-2)

Order (oral)

Per Sudhir Kumar, Member (A)

Case called. None appears for the applicant. Learned proxy counsel for the respondent No.2 submits that she had already filed the counter reply and she further points out that the applicant has not yet provided the complete address of respondent No.1, and notice to R-1 has not been served by the applicant so far. On the last date of hearing it was seen that there was no appearance on behalf of applicant before the

Registrar on 10.02.2015, 23.03.2015, 18.05.2015, 15.07.2015 and 07.09.2015, and nobody had appeared before this Court on 28.09.2015 also. Today also, there is no representation on behalf of applicant. It appears that the applicant has lost interest to pursue this case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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